

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Part Heard Bench)

Item No.-302
IB-211/ND/2022
IA/5670/2023

IN THE MATTER OF:

JKM Infrastructure Pvt. Ltd.

Vs.

Cadillac Infotech Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 22.03.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Abhishek Anand, Adv.

For the Respondent :

ORDER

IA/5670/2023:-

Ld. Counsel on behalf of both the sides are present. List the matter for continuation of arguments on **15.04.2024**.

**Sd/-
(RAHUL BHATNAGAR)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**